

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-76/2021/9436/A**

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. Chaturvedy,  
District & Sessions Judge,  
Chirang, Kajalgaon.

Dated, Guwahati the 19<sup>th</sup> September, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJCH.I-5/2024/1851 dtd. 13.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 13.09.2024 till the morning of 17.09.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-76/2021/9437/A, dated** , 19-09-24

Copy to:-

*/s/* The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*